

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 292 OF 2014 &
IA NO. 25 OF 2015 & IA NO. 216 OF 2016**

Dated: 13th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

Gujarat Gas Co. Ltd. Appellant(s)

Versus

Petroleum & Natural Gas Regulatory Board & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Apoorva Misra
Ms. Raveena Dhamija
Mr. Piyush Joshi
Ms. Sumiti Yadava

Counsel for the Respondent(s) : Ms. Sonali Malhotra
Mr. Amit Sanduja
Mr. Sumit Kishore for R.1

Ms. Iti Agarwal for R.2

ORDER

We have heard learned counsel for the Appellant for some time.

List the matter for further hearing on **10.02.2017** at 2.30 p.m.

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Ranjana P. Desai)
Chairperson**

Ts/vg